Government of India Ministryof Finance Department of Revenue Central Board of Direct Taxes

New Delhi, the q to July, 1996

## NOTIFICATION

No. (F.No.204/38/93/ITA.II). It is notified for general information that M/s AB Homes Finance Ltd., 1st Floor, United India Insurance Building, Basheer Bagh Hyderabad, have been approved by the Central Government as a Housing Finance Company for the purposes of section 36(1)(viii) of the Income-tax Act, 1961, for the assessment years 1995-96 to 1997-98.

The approval is subject to the condition that the company will conform to and comply with the provisions of section 36(1) (viii) of the Income-tax Act, 1961.

> 10a0a00 THI R SHREEDHARAN) UNDER SECRETARY (ITA.II)

(F.No.204/38/93/ITA.II) .. Notification No. 16143

TO

The Manager, Govt. of India press, Mayapuri, New Delhi.

## Copy to:

- M/s AB Homes Finance Ltd., Hyderabad.
- CCIT, Hyderabad.
- All Chief Commissioners of Income-tax and Directors General of Income-tax.
- C&AG of India (40 copies). 4.
- Joint Secretary & Legal Advisor, Ministry of Law, New Delhi 5 .
- 6. Addl. Secretary (Admn.), Deptt. of Revenue, New Delhi.
- Bulletin Section, DIT (RSP&PR), New Delhi.

(MALATHI R.SHREEDHARAN) UNDER SECRETARY (ITA.II)